

**GOVERNMENT OF INDIA
COMMERCE AND INDUSTRY
LOK SABHA**

UNSTARRED QUESTION NO:5140
ANSWERED ON:26.04.2002
UTILISATION OF DEPB SCHEME
UMMAREDDY VENKATESWARLU

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) the number of exporters presently utilising the `Duty Entitlement Pass Book Scheme` in the country;
- (b) whether such exporters have to be registered with the scheme;
- (c) whether there is a demand from industry and exporters organisations to extend this scheme;
- (d) if so, the details thereof; and
- (e) the reaction of the Government thereto?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI RAJIV PRATAP RUDY)

(a) to (e): There are nearly 65,000 exporters availing the Duty Entitlement Passbook Scheme in the country. Apart from the requirement of an Importer Exporter Code (IEC) number, there is no registration is required for the Scheme. Many Chambers of Commerce and exporters had demanded the continuation of the scheme. The Government has agreed to continue the scheme and have announced this in the Exim Policy, 2002-07.